

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 310 OF 2022

IN THE MATTER OF:

KAMLESH SINGH

..... APPLICANT

VERSUS

STATE OF U.P. & ORS.

.... RESPONDENTS

INDEX

| Sl. No. | Particulars | Pages |
|----------------|---|--------------|
| 1. | Reply on behalf of Uttar Pradesh Pollution Control Board. | 1- 8 |
| 2. | <u>ANNEXURE-1 & 2</u> True copy of details of sewage generation & gap analysis. | 9 – 10 |
| 3. | <u>ANNEXURE-3 & 4</u> True copy of tapped drains joining River Ganga & Yamuna. | 11 – 12 |
| 4. | <u>Annexure-5</u> True copy of the details of 3 additional STPs. | 13 – 14 |
| 5. | <u>ANNEXURE-6 & 7</u> True copy of waste water quality of untapped drains. | 15 – 17 |
| 8. | <u>ANNEXURE-8</u> | 18 |

| | | |
|-----|---|---------|
| | True copy of Analysis Report. | |
| 9. | <u>ANNEXURE-9</u> True copy of water quality of River Ganga & River Yamuna. | 19 |
| 10. | <u>ANNEXURE-10</u> True copy of letter dated 09.08.2024. | 20 – 23 |
| 11. | <u>ANNEXURE-11</u> True copy of letter dated 12.01.2024. | 24 – 31 |

NEW DELHI
DATE 20-09-2024



(PRADEEP MISRA & DALEEP DHYANI)

Counsel for UP Pollution Control Board,
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518

Email: pradeepmisra@yahoo.com

BEFORE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 310 OF 2022

IN THE MATTER OF:
KAMLESH SINGH

..... APPLICANT

VERSUS

STATE OF U.P. & ORS.

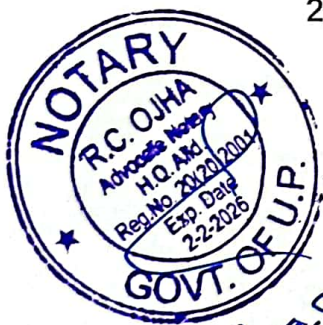
..... RESPONDENTS

RESPONSE ON BEHALF OF U.P. POLLUTION CONTROL BOARD

I, Dr. S. C. Shukla, S/o. Late R. N. Dutta aged about 59 years, Regional Officer, U.P. Pollution Control Board, Prayagraj, U.P. do hereby solemnly affirm and state as follows:

1. That I in the abovenoted capacity am well conversant with the facts of the present case and have been authorized by the U.P. Pollution Control Board to file the present affidavit on its behalf.
2. That the abovenoted matter came up for hearing on 01.07.2024 when this Hon'ble Tribunal pleased to pass the following directions:

"..... 7. Learned counsel for the State submits that out of these 44 untapped drains 17 will be tapped and connected to the existing STP by November, 2024. Learned counsel for the State referring to the table 8 above has submitted that after tapping of the 17 untapped drains 11.61 MLD of sewage will be diverted to the STP for treatment.





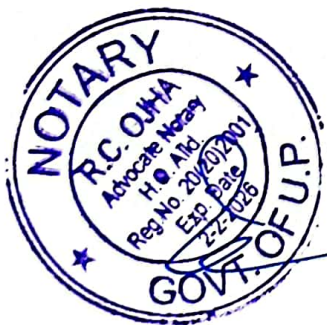
8. Having regard to the fact that pilgrims/visitors of the Kumbh Mela will be taking bath in river Ganga/Yamuna and will be using their water for drinking etc. we are of the view that all possible effective and expeditious steps are required to be taken and a time bound action plan is required to be prepared to ensure minimum discharge/stoppage of discharge of sewage in river Ganga/Yamuna before the commencement of the Kumbh Mela. Hence, we grant further eight weeks' time to the State of UP to file a further report reflecting the progress in this direction and closing their bid the time bound action plan as mentioned above. The concerned Authorities will ensure that the water quality of rivers is maintained to the level of drinking quality and its suitability is displayed to pilgrims/visitors of the Kumbh Mela at various bathing ghats.

9. List on 23.09.2024."

3. That in compliance of the said order the present response is being filed on behalf of U.P. Pollution Control Board.

DETAILS OF SEWAGE GENERATION IN PRAYAGRAJ NAGAR NIGAM, PRAYAGRAJ

1. The Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Prayagraj has informed that presently total sewage generation in Prayagraj city through 81 nos. drains and sewerage network is about 468.28 MLD out of which 394.48 MLD sewage is treated through existing 10 STP's. Total gap in treatment capacity is 128.28 MLD. Details of sewage generation & gap analysis is being attached as **Annexure-01 and 02** to this response.

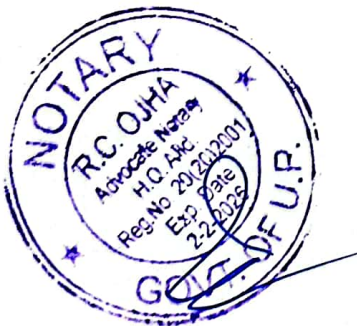


2. The Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Prayagraj has informed regarding tapped & untapped drains joining River Ganga & Yamuna in Prayagraj Nagar Nigam, Prayagraj. Details of tapped drains & untapped drains joining River Ganga & Yamuna is being attached as **Annexure-03 and 04** to this response.

3. The Project Manager has also informed regarding action plan for treatment of remaining waste water through 03 additional STPs with total capacity of 183 MLD to fulfill the gap in sewage generation and treatment, along with tapping of untapped drains in Prayagraj Nagar Nigam, Prayagraj. A project for Onsite Treatment of Drains to treat the waste water of those untapped drains whose completion time for Gange Programme is going beyond Mahakumbh-2025 period, of Rs 55.57 crores, sanctioned by NMCG, New Delhi on 24.7.2024 will be executed by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban), to maintain river water quality for the pilgrimage. The details of 03 additional STPs and above sanctioned project is Annexed as **Annexure-05** to this response.

4. The officials of the UPPCB, Prayagraj have inspected the site of the 40 untapped drains i.e. 25 drains meeting to River Ganga & 15 drains meeting to River Yamuna at Prayagraj on 30.07.2024 & 31.07.2024.

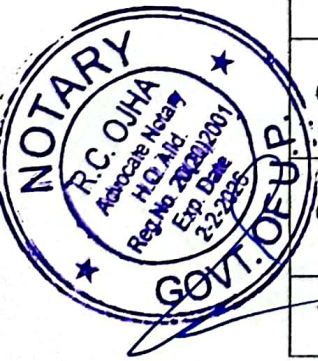
5. The Water quality of 25 drains discharging into River Ganga and 15 drains discharging into River Yamuna as per analysis of samples taken at different sampling points in Prayagraj is being attached as **Annexure-06 & 07** to this response. As per the



attached analysis report, the parameters were found beyond the prescribed norms.

6. The officials of the UPPCB, Prayagraj has inspected the 10 STP's functional in Prayagraj on dt. 30.07.2024. The details of STP's are tabulated below :-

| Sl. No. | Name of STP | Design Capacity (MLD) | Year of commencement | Technology | Status | Name of Agency for operation of STPs | Recipient aquatic body of treated sewage |
|---------|-------------|-----------------------|----------------------|-------------------|-------------|--------------------------------------|--|
| 01 | Naini | 80 | 2021 | ASP | Operational | UP Jal Nigam (Rural) | Directly discharging into River Yamuna |
| 02 | Naini | 42 | 2023 | FCR | Operational | UP Jal Nigam (Rural) | Directly discharging into River Yamuna |
| 03 | Numayadahi | 50 | 2020 | Bio-Tower and ASP | Operational | UP Jal Nigam (Rural) | Directly Discharging into River Yamuna |
| 04 | Salori | 29 | 2020 | FAB | Operational | UP Jal Nigam (Rural) | Directly Discharging into River Ganga |
| 05 | Salori | 14 | 2016 | SBR | Operational | UP Jal Nigam (Urban) | Directly discharging into River Ganga |
| 06 | Rajapur | 60 | 2021 | UASB | Operational | UP Jal Nigam (Rural) | Directly discharging into River Ganga. |
| 07 | Kodra | 25 | 2020 | Bio-Tower and ASP | Operational | UP Jal Nigam (Rural) | Directly discharging into River Ganga. |
| 08 | Ponghat | 10 | 2020 | Bio-Tower and ASP | Operational | UP Jal Nigam (Rural) | Directly discharging into River Ganga |
| 09 | Phaphamau | 14 | 2023 | FCR | Operational | UP Jal Nigam (Rural) | Directly discharging into River Ganga |
| 10 | Jhunsi | 16 | 2023 | FCR | Operational | UP Jal Nigam | Directly discharging into |

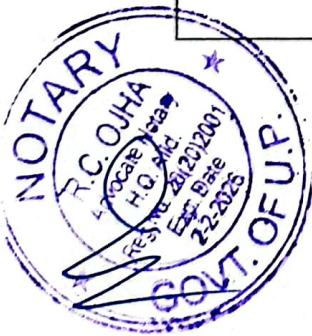


(Handwritten signature)

| | | | | | | | |
|--|--|--|--|--|--|---------|-------------|
| | | | | | | (Rural) | River Ganga |
|--|--|--|--|--|--|---------|-------------|

7. The samples of the all STPs were collected by the officials of the Regional Office, UPPCB, Prayagraj and same were analysed in Regional Laboratory, UPPCB, Prayagraj. Analysis report of treated sewage of STP's is being attached as Annexure-08. The Results are tabulated below:-

| S. No. | Name and address of STP | Date of sample collection | Sampling point | Parameters | | | | | |
|-----------------------------|----------------------------------|---------------------------|----------------|------------|---------------|---------------|---------------|----------------|----------------|
| | | | | pH | T.S.S. (mg/l) | B.O.D. (mg/l) | C.O.D. (mg/l) | TC (MPN/100ml) | FC (MPN/100ml) |
| 1. | 80 MLD STP Naini, Prayagraj | 30.07.2024 | Outlet of STP | 7.41 | 86 | 24.2 | 98 | 21000 | 680 |
| 2. | 42 MLD STP Naini, Prayagraj | 30.07.2024 | Outlet of STP | 7.26 | 90 | 25.6 | 104 | 17000 | 680 |
| 3. | 50 MLD STP Numayadahi, Prayagraj | 30.07.2024 | Outlet of STP | 7.32 | 80 | 23.4 | 52 | 15000 | 450 |
| 4. | 29 MLD STP Salori, Prayagraj | 30.07.2024 | Outlet of STP | 7.38 | 92 | 27.4 | 114 | 35000 | 920 |
| 5. | 14 MLD STP Salori, Prayagraj | 30.07.2024 | Outlet of STP | 7.46 | 88 | 26.2 | 110 | 8400 | 400 |
| 6. | 60 MLD STP Rajapur, Prayagraj | 30.07.2024 | Outlet of STP | 7.44 | 94 | 28.4 | 108 | 24000 | 680 |
| 7. | 25 MLD STP Kodra, Prayagraj | 30.07.2024 | Outlet of STP | 7.58 | 92 | 26.6 | 106 | 13000 | 450 |
| 8. | 10 MLD STP Ponghat, Prayagraj | 30.07.2024 | Outlet of STP | 7.42 | 84 | 24.4 | 102 | 7000 | 400 |
| 9. | 14 MLD STP Phaphamau, Prayagraj | 30.07.2024 | Outlet of STP | 7.40 | 86 | 25.4 | 104 | 7900 | 400 |
| 10. | 16 MLD STP Jhunsi, Prayagraj | 12.07.2024 | Outlet of STP | 7.04 | 74 | 23.4 | 70 | 9400 | 400 |
| Prescribed limit as per EPA | | | | 6.5-9.0 | <100 | 30 | 250 | - | <1000 |



8. The water samples of River Ganga & River Yamuna were collected at different sampling points in Prayagraj by the officials of the Regional Office, UPPCB, Prayagraj and same were analysed in Regional Laboratory, UPPCB, Prayagraj. Water

quality of River Ganga & River Yamuna is being attached
Annexure-09 . The Results are tabulated below:-

| S. N. | Location of Sampling point | Date of sample collection | Parameters | | | | | |
|-------|---|---------------------------|------------|-------------|----------------|----------------|-----------------------------|------------------------------|
| | | | pH | D.O. (mg/l) | B.O. D. (mg/l) | C.O. D. (mg/l) | Total Coliform (MPN/100 ml) | Feecal Coliform (MPN/100 ml) |
| 1 | River Ganga Upstream Near Fatehpur Ghat, Prayagraj | 30.07.2024 | 8.11 | 7.9 | 2.5 | 8.0 | 1300 | 450 |
| 2 | River Ganga Downstream near Shastri bridge, Prayagraj | 30.07.2024 | 8.25 | 7.6 | 2.8 | 12.0 | 1700 | 930 |
| 3 | River Ganga at Sangam, Prayagraj | 30.07.2024 | 8.17 | 7.7 | 2.7 | 10.0 | 1500 | 610 |
| 4 | River Ganga Downstream after confluence with River Yamuna near Chhatnag Ghat, Prayagraj | 30.07.2024 | 8.13 | 7.5 | 2.9 | 13.0 | 2100 | 780 |
| 5 | River Yamuna at Sarswati Ghat, | 30.07.2024 | 8.07 | 7.8 | 2.6 | 8.8 | 1300 | 610 |



| Prayagraj | | | | | | | | |
|--|----------------------------------|-------------------------------------|-------------------------------------|--|--|--|--|---|
| | | | | | | | | 500 MPN/100 ml (Desirable) 2500 MPN/100 ml (Maximum missible) |
| Standards | | | | | | | | |
| Primary Water Quality Criteria for bathing Water (Water used for organised outdoor bathing) | Betwe en 6.5- 8.5 | 5.0 mg/l or more | 3.0 mg/l or less | | | | | |

ACTION TAKEN

1. UPPCB has imposed Environmental Compensation against Prayagraj Nagar Nigam, Prayagraj in compliance of the Hon'ble Tribunal Order dated 21.05.2020 in OA No 593 of 2017 Paryavaran Suraksha Samiti & Ors. versus Union of India & Ors. vide letter dt 09.08.2024 amounting Rs. 129 Crore for untreated sewage being discharged in River Ganga & Yamuna after following due process as per law. The copy of the letter dated 09.08.2024 is being attached herewith as **Annexure-10** to this response.

2. UPPCB is regularly monitoring the status of effective operation of STP and Environmental compensation of Rs 25000, Rs 25000 and Rs 37500 has been imposed on 20.3.2023 against defaulter 25 MLD Kodra STP, 10 MLD Ponghat STP and 80 MLD Naini STP due to previous default, and letter has also been sent to District Magistrate, Prayagraj for realization of Environmental Compensation as Land revenue vide letter dated 12.01.2024. The copy of the letter dated 12.01.2024 is attached herewith as



Annexure-11 to this response. At present all these STPs are achieving Norms.

3. The above response/action taken report on behalf of the Uttar Pradesh Pollution Control Board is submitted before the Hon'ble National Green Tribunal for perusal and kind consideration please.



DEPONENT

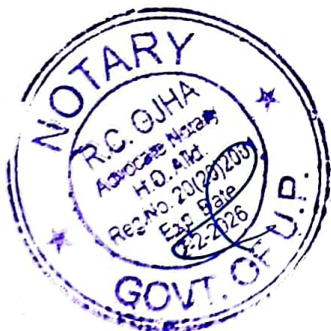
VERIFICATION:

I, the abovenamed deponent do hereby verify that the contents of above affidavit are true to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.

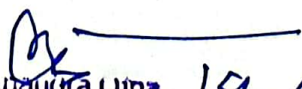
VERIFIED ON THIS THE 19th DAY OF SEPTEMBER, 2024 AT PRAYAGRAJ, UTTAR PRADESH.



DEPONENT



THIS DOCUMENT HAS BEEN SIGNED BEFORE ME
OF
Place at Allahabad the document is /are
Identified by shri.....
Advocate the Contents of the documents
has been explained to the executed was
Admit the to be Correct
And the documents is Attest on


Ramesh Chandra Ujha 19-9-24
Advocate Notary
Distt. Head Quarter Allah

Details of Sewage Generation in Prayagraj Nagar Nigam

| S. No. | Sewerage district | Nos. of Drains | | | | Total Flow Received at STP | Source of Sewage Generation | | | | |
|---|-------------------|----------------|-------------------------|------------------------------------|-------|----------------------------|-----------------------------|-----------------|------------------------------------|--------|--|
| | | Tapped | Untapped (to be tapped) | Untapped (tapping is not required) | Total | | Tapped Drains | Untapped Drains | Sewerage Network (Col. 7 - Col. 8) | Total | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | |
| 1 | A | 3 | 8 | 2 | 13 | 106.30 | 29.94 | 3.65 | 76.36 | 109.95 | |
| 2 | B | 5 | 0 | 0 | 5 | 57.04 | 47.18 | 0.00 | 9.86 | 57.04 | |
| 3 | C | 2 | 13 | 0 | 15 | 51.25 | 33.09 | 13.24 | 18.16 | 64.49 | |
| 4 | D | 7 | 7 | 0 | 14 | 73.88 | 27.20 | 45.32 | 46.68 | 119.20 | |
| 5 | E | 2 | 3 | 0 | 5 | 41.30 | 21.07 | 4.42 | 20.23 | 45.72 | |
| 6 | F | 2 | 1 | 1 | 4 | 16.33 | 9.31 | 1.19 | 7.02 | 17.52 | |
| 7 | G | 7 | 7 | 1 | 15 | 36.76 | 36.76 | 4.75 | 0.00 | 41.51 | |
| 8 | Jhansi | 9 | 0 | 1 | 10 | 11.62 | 11.62 | 1.22 | 0.00 | 12.84 | |
| | Total | 37 | 39 | 5 | 81 | 394.48 | 216.17 | 73.80 | 178.31 | 468.28 | |
| Hence, Total Sewage Generation in City by 81 Nos. Drains + sewerage network | | | | | | | | 468.28 | MLD | | |

Self 05/08/24
 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Gap Analysis

There are 81 drains having total discharge 289.97 MLD (Tapped + Untapped) & sewage receive through sewerage network at all 10 STP's is 178.31 MLD. So, total sewage generation in Prayagraj city is 468.28 MLD (Drains + Sewerage Network) and installed capacity of STP's is 340 MLD. Summary of sewage generation is tabulated below.

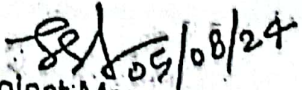
Summary of Gap in Prayagraj Nagar Nigam in Sewage Generation

| S. No. | Source of sewage | Discharge (MLD) |
|--------|----------------------------------|-----------------|
| 1 | Drains (Untapped) | 73.80 |
| 2 | Drains (Tapped) | 216.17 |
| 3 | Sewerage Network | 178.31 |
| | Total | 468.28 |
| | Installed Capacity of STP's | 340.00 |
| | Treatment through existing STP's | 394.48 |
| | Gap in treatment capacity | 128.28 |

8/05/08/29
Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam (Rural)
Prayagraj

Details of Tapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

| S. No. | Name of Drains | RIVER | Flow (MLD) | Diverted & treated on STP |
|--------|--|--------------|---------------|---------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1 | Chachar Drain | Yamuna | 25.70 | 80 MLD Naini - I STP |
| 2 | Drain at Gate No. 9 | Yamuna | 2.21 | |
| 3 | Drain at Gate No. 13 | Yamuna | 2.03 | |
| 4 | Sasur Khaderi Drain | Yamuna | 18.50 | 50 MLD Numayadahi STP |
| 5 | Main Ghinghar Drain | Yamuna | 26.58 | |
| 6 | Karela Bagh Drain | Yamuna | 0.61 | |
| 7 | Karela Bagh Drain A-1 | Yamuna | 0.75 | |
| 8 | Karela Bagh Drain A-2 | Yamuna | 0.74 | |
| 9 | Chilla Drain | Ganga | 1.23 | 29 and 14 MLD Salori STP |
| 10 | Allenganj Nala / Buxi Bund Drain | Ganga | 20.56 | |
| | Salori Drain (Partially Tapped) | Ganga | 11.30 | |
| 11 | Mehdauri Gaon Drain | Ganga | 1.48 | 60 MLD Rajapur STP |
| 12 | Rasulabad Puccaghat Drain | Ganga | 1.63 | |
| 13 | Jondhwal Rasulabad Drain (Murdaghat) | Ganga | 1.58 | |
| 14 | Jondhwal Ghat Drain/Chluhara Mandir | Ganga | 1.38 | |
| 15 | Morigate Drain | Ganga | 8.46 | |
| 16 | Drains of Daraganj Area | Ganga | 2.11 | |
| 17 | Mumfordganj Drain | Ganga | 10.56 | |
| 18 | Ponghat Nala | Ganga | 7.71 | |
| 19 | Kodra Nala | Ganga | 13.36 | 25 MLD Kodra STP |
| 20 | Shantipuram Drain | Ganga | 4.69 | 14 MLD Phaphamau STP |
| 21 | Basna Drain | Ganga | 4.62 | |
| 22 | Mawaiya Nala | Yamuna | 29.97 | 42 MLD Naini - II STP |
| 23 | Mahewa Ghat Drain No. 1 | Yamuna | 0.75 | |
| 24 | Mahewa Ghat Drain No. 2 | Yamuna | 0.42 | |
| 25 | Mahewa Ghat Drain No. 3 | Yamuna | 0.61 | |
| 26 | Arañ Drain No. 2 (Kharikauni drain) | Yamuna | 3.31 | |
| 27 | Sachcha Baba Ashram Drain | Yamuna | 1.49 | |
| 28 | Near Arañ Ghat | Yamuna | 0.21 | |
| 29 | 5 small drains near Gangoli Shivala Drain (Agharwa Nala, Bholā Mandir Nala, Gangoli Shivala Nala I, Gangoli Shivala Nala II, Savitri Nagar Nala) | Ganga | 1.02 | 16 MLD Jhūnsi STP |
| 30 | Dham Drain | Ganga | 0.44 | |
| 31 | Shastri Bridge Drain (inc. 3 small drains) | Ganga | 0.64 | |
| 32 | Triveni Marg Drain I | Ganga | 1.15 | |
| 33 | Triveni Marg Drain II | Ganga | 0.62 | |
| 34 | Uta Quila I | Ganga | 0.33 | |
| 35 | Uta Quila II | Ganga | 0.26 | |
| 36 | Lotey Haren/Havelia Nala | Ganga | 6.53 | |
| 37 | Lakkar Drain | Ganga | 0.63 | |
| | | Total | 216.17 | |


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

12
Details of Untapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

| Sr. No. | Name of Drain | River | Flow in MLD |
|---------|--|--------|-------------|
| 1 | 2 | 3 | 4 |
| 1 | Dariyabad Kakalraghat Drain Meerapur | Yamuna | 2.113 |
| 2 | Dariyabad Pipalghat Drain | Yamuna | 0.120 |
| 3 | Salori Drain (Partially) | Ganga | 8.783 |
| 4 | Shivkuti Drain No. 1 | Ganga | 1.192 |
| 5 | Shivkuti Drain No. 2 | Ganga | 0.162 |
| 6 | Shivkuti Drain No. 3 (North) | Ganga | 0.218 |
| 7 | Shivkuti Drain No. 4 | Ganga | 0.278 |
| 8 | Shivkuti Drain No. 5 | Ganga | 0.320 |
| 9 | Shivkuti Drain No. 6 | Ganga | 0.275 |
| 10 | Shivkuti Drain No. 7 (East) | Ganga | 0.767 |
| 11 | Govindpur Colony Drain (Puran Basti) | Ganga | 0.218 |
| 12 | Govindpur Colony Drain No. 1 | Ganga | 0.275 |
| 13 | Govindpur Colony Drain No. 2 | Ganga | 0.323 |
| 14 | Govindpur Colony Drain No. 3 | Ganga | 0.162 |
| 15 | Govindpur Colony Drain No. 4 | Ganga | 0.271 |
| 16 | Jondhwal Drain | Ganga | 6.753 |
| 17 | Shankarghat Drain -01 | Ganga | 0.444 |
| 18 | Shankarghat Drain -02 | Ganga | 0.946 |
| 19 | A.D.A. Colony Drain / Jwaladevi | Ganga | 4.277 |
| 20 | Shankarghat Colony Drain (Near Phaphamau Bridge) | Ganga | 0.951 |
| 21 | Rajapur Drain | Ganga | 27.166 |
| 22 | Sadar Bazar Drain | Ganga | 4.787 |
| 23 | Nehru Park Nala | Ganga | 2.719 |
| 24 | Yadavpur drain | Ganga | 0.651 |
| 25 | Dariyabad Jogighat Drain Meerapur | Yamuna | 0.510 |
| 26 | Balua ghat JCC Backside | Yamuna | 0.150 |
| 27 | Drain near Chachar Drain/Bargad Ghat Meerapur | Yamuna | 0.190 |
| 28 | Ghaghar Drain 1-A / Sadiyapur Drain | Yamuna | 0.260 |
| 29 | Ghaghar Drain 1-A1 | Yamuna | 0.210 |
| 30 | Ghaghar Drain 1-B/Harshvardhan Drain | Yamuna | 0.100 |
| 31 | Indira Awas Drain / Jai Gurudev Ashram Drain | Ganga | 1.190 |
| 32 | Mahewa Pasi Tola Drain No. 1 | Yamuna | 0.720 |
| 33 | Mahewa Pasi Tola Drain No. 2 | Yamuna | 0.410 |
| 34 | Mahewa Pasi Tola Drain No. 3 | Yamuna | 0.620 |
| 35 | Mahewa Pasi Tola Drain No. 4 | Yamuna | 0.310 |
| 36 | Mahewa Pasi Tola Drain No. 5 | Yamuna | 0.410 |
| 37 | Baretha/Kashipur | Ganga | 1.050 |
| 38 | 3 small drain near mahewa ghat | Yamuna | 2.111 |
| 39 | Gokula Drain | Ganga | 1.220 |
| 40 | Baswar | Yamuna | 0.170 |
| 41 | Madauka | Yamuna | 0 |
| 42 | Co-operative drain | Ganga | 0 |
| 43 | Fort Drain no. - 1 | Yamuna | 0 |
| 44 | Fort Drain no. - 2 | Yamuna | 0 |
| | Total | | 73.80 |


Note:-

- 1- Drain mentioned at Sr. No. 42, 43 & 44 are having dry weather flow Zero so there is no requirement of tapping and treatment.
- 2- Drain mentioned at Sr. No. 41, the drain presently under construction but flow is expected so there is requirement of tapping and treatment.
- 3- Treatment of drains mentioned at Sr. No. 39 & 40 will be done via onsite treatment by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban).


09/08/24
Project Manager
Ganga Pollution Control Unit
IIP Jal Nigam (Rural)

**Action plan for treatment of remaining waste water & tapping of untapped drains in
Prayagraj Nagar Nigam**

| S. No. | Action Plan | Nos of drains for tapping | Discharge (MLD) | Capacity of Proposed STP (MLD) |
|---|---|---------------------------|-----------------|--|
| 1 | 2 | 3 | 4 | 5 |
| A | Projects Sanctioned under Namami Gange Programme | | | |
| 1 | Interception and Diversion of 7 Drains and Augmentation of Rajapur STP Capacity by 90 MLD- Project was sanctioned on dated 27.01.2023. For Execution of work E-Tender was invited, which consent on Financial Bid Evaluation Report from NMCG, New Delhi received on dated 02.08.2024 After issuance of LOA the execution work shall be completed in 18 months. | 7 | 45.32 | 90 |
| 2 | Interception and Diversion of 13 Drains and Augmentation of Salori STP Capacity by 43 MLD - Work was awarded on dated 23.02.2024 and is under progress. Date of start is 19.03.2024 and Date of Completion is 18.08.2025. | 13 | 13.24 | 43 |
| 3 | Interception and Diversion of 02 Drains and Augmentation of Naini-1 STP Capacity by 50 MLD- For Execution of work E-Tender was invited, which consent on Technical Bid Evaluation Report from NMCG, New Delhi received on dated 18.07.2024. Financial bid was opened on dated 24.07.2024 which is under review. After issuance of LOA the execution work shall be completed in 16 months. | 2 | 2.24 | 50 |
| Sub Total - A | | 22 | 60.80 | 183 |
| <p>Work Proposed for Onsite Treatment of Drains which will not be tapped before upcoming Mahakumbh-2025</p> <p>The completion time for the works of tapping of 22 drains (60.80 MLD) proposed under Namami Gange Programme is going beyond Mahakumbh-2025 period. Therefore, considering the pollution potential during Mahakumbh- 2025 and to maintain river water quality for the pilgrimage a proposal to treat the waste water of these untapped drains through Onsite Treatment was sent to NMCG, New Delhi. The project is sanctioned by NMCG, New Delhi on dated 24.07.2024 amounting Rs. 55.57 Cr. (AA&ES Enclosed). The further action is to be taken by Nagar Nigam, Prayagarj/UP Jal Nigam (Urban).</p> | | | | |
| B | Projects Sanctioned under Mahakumbh - 2025 Programme | | | |
| 1 | Interception and Diversion of 02 Drains :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 25 MLD Kodra STP). | 2 | 3.37 | After tapping, these drains will be treated at existing STP's. |
| 2 | Interception and Diversion of Jai Guru Dev drain :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 14 MLD Phaphamau STP). | 1 | 1.19 | |


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

| S. No. | Action Plan | Nos of drains for tapping | Discharge (MLD) | Capacity of Proposed STP (MLD) |
|----------|--|---------------------------|-----------------|--------------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 3 | Interception and Diversion of 6 no. drains of Mahewa, 4.14 MLD & 1.83 MLD SPS :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP & 80 MLD Naini-I STP). | 6 | 4.58 | |
| 4 | Interception and Diversion of Mndauka drain & 4.71 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP). (Note :- This drain is under construction, present flow is zero but after construction of the drain flow shall be received.) | 1 | 0 | |
| 5 | Interception and Diversion of Kashipur drain & 1.52 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 10 MLD Ponghat STP). | 1 | 1.05 | |
| 6 | Interception and Diversion of 6 no. drains of Baluaghat area & 1.75 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 80 MLD Naini-I STP). | 6 | 1.42 | |
| | Sub Total - B | 17 | 11.61 | |
| | Total (A+B) | 39 | 72.41 | 183 |
| C | Tapping not required | | | |
| 1 | Dry weather flow zero | 3 | 0 | |
| 2 | Drains having low flow & low organic load (Treatment of these drains will be done via onsite treatment by Nagar-Nigam, Prayagraj/UP Jal Nigam (Urban)) | 2 | 1.39 | |
| | Sub Total - C | 5 | 1.39 | |
| | Grand Total (A+B+C) | 44 | 73.80 | 183 |


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Waste water quality of untapped drains discharging untreated sewage into River Ganga in prayagraj

| Sl. No. | Location of Sampling point | Date of sample collection | Parameters | | | | | |
|---------|---|---------------------------|------------|------------|------------|------------|-------------|-------------|
| | | | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/ml) | FC (MPN/ml) |
| 1. | Salori Nala/Amitabh Bacchan Culvert before meeting with River Ganga | 30.07.2024 | 7.31 | 110 | 390 | 294 | 2600000 | 1700000 |
| 2. | Govindpur Colony Nala (Purani Basti) before meeting with River Ganga, Govindpur Prayagraj | 30.07.2024 | 7.24 | 114 | 406 | 248 | 2100000 | 1100000 |
| 3. | Govindpur Nala No. 1, before meeting with River Ganga, Govindpur Prayagraj | 30.07.2024 | 7.38 | 118 | 434 | 290 | 2500000 | 1300000 |
| 4. | Govindpur Nala No. 2, before meeting with River Ganga, Govindpur Prayagraj | 30.07.2024 | 7.31 | 104 | 386 | 256 | 1700000 | 940000 |
| 5. | Govindpur Nala No. 3, before meeting with River Ganga, Govindpur Prayagraj | 30.07.2024 | 7.34 | 108 | 378 | 262 | 2800000 | 1200000 |
| 6. | Govindpur Nala No. 4, before meeting with River Ganga, Govindpur Prayagraj | 30.07.2024 | 7.27 | 116 | 390 | 256 | 2400000 | 1400000 |
| 7. | Shivkuti Nala No.1, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.31 | 118 | 412 | 304 | 1400000 | 790000 |
| 8. | Shivkuti Nala No.2, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.34 | 114 | 394 | 278 | 2000000 | 1100000 |
| 9. | Shivkuti Nala No.3, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.21 | 106 | 384 | 268 | 2500000 | 1300000 |
| 10. | Shivkuti Nala No.4, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.33 | 110 | 376 | 254 | 2400000 | 1400000 |
| 11. | Shivkuti Nala No.5, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.29 | 108 | 380 | 266 | 2100000 | 1100000 |
| 12. | Shivkuti Nala No.6, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.30 | 130 | 414 | 252 | 1500000 | 930000 |
| 13. | Shivkuti Nala No.7, before meeting with River Ganga, Shivkuti Prayagraj | 30.07.2024 | 7.44 | 124 | 392 | 246 | 2400000 | 1400000 |
| 14. | Shankarghat Colony Nala before meeting with River Ganga, Shankarghat Prayagraj | 30.07.2024 | 7.51 | 104 | 370 | 244 | 1700000 | 790000 |
| 15. | Shankarghat Nala No. 1, before meeting with River Ganga, Shankarghat Prayagraj | 30.07.2024 | 7.49 | 110 | 370 | 242 | 1400000 | 790000 |
| 16. | Shankarghat Nala No. 2, before meeting with River Ganga, Shankarghat Prayagraj | 30.07.2024 | 7.38 | 104 | 314 | 248 | 2600000 | 1100000 |
| 17. | Rajapur Nala, before meeting with River Ganga, Rajapur, Prayagraj | 30.07.2024 | 7.24 | 106 | 312 | 246 | 2700000 | 1400000 |
| 18. | ADA Colony Nala, before meeting with River Ganga, near Jwaladevi Inter College, Prayagraj | 30.07.2024 | 7.25 | 114 | 392 | 254 | 3300000 | 1700000 |
| 19. | Jondhwal Drain, before meeting with River Ganga, Near Chhuhar Mandir, Shankar Ghat, Prayagraj | 30.07.2024 | 7.44 | 126 | 414 | 290 | 2600000 | 1400000 |

N/w

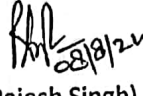
RAC

[Signature]


[Signature]

| | | | | | | | | |
|-----|--|------------|------|-----|-----|-----|---------|---------|
| 20. | Sadar Bazar Drain, before meeting with River Ganga, Ashok Nagar near TV Tower, Prayagraj | 30.07.2024 | 7.39 | 120 | 416 | 286 | 2200000 | 1100000 |
| 21. | Nehru Park Nala, before meeting with River Ganga, Nehru Park, Prayagraj | 30.07.2024 | 7.40 | 112 | 392 | 274 | 2500000 | 1300000 |
| 22. | Yadavpur Nala, before meeting with River Ganga, Prayagraj | 30.07.2024 | 7.32 | 110 | 386 | 270 | 2000000 | 920000 |
| 23. | Indira Awas Drain, before meeting with River Ganga, Ashok Nagar near TV Tower, Prayagraj | 30.07.2024 | 7.34 | 112 | 374 | 268 | 1700000 | 680000 |
| 24. | Kashipur Nala, before meeting with River Ganga, Kashipur, Prayagraj | 30.07.2024 | 7.29 | 102 | 334 | 254 | 1500000 | 930000 |
| 25. | Gokula Drain, before meeting with River Ganga, Devrakh Kachar, Prayagraj | 31.07.2024 | 7.30 | 92 | 304 | 240 | 1100000 | 450000 |


 (Ramjas Prasad)
 S.A.


 (Rajesh Singh)
 S.A.


 (Kaushal Kumar)
 A.E.E.


 (Dr. S.C. Shukla)
 Regional Officer



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Annexure-7

Waste water quality of untapped drains discharging untreated sewage into River Yamuna in Prayagraj

| Sl. No. | Location of Sampling point | Parameters | | | | | |
|---------|---|------------|------------|------------|------------|-------------|-------------|
| | | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/ml) | FC (MPN/ml) |
| 1. | Dariyabad Kakahara Ghat Drain, before meeting with River Yamuna, Meerapur, Prayagraj | 7.24 | 114 | 416 | 262 | 2700000 | 1400000 |
| 2. | Dariyabad Peepal Ghat Drain, before meeting with River Yamuna, Prayagraj | 7.16 | 108 | 400 | 260 | 2200000 | 1100000 |
| 3. | Dariyabad Jogi Ghat Drain, before meeting with River Yamuna, Meerapur, Prayagraj | 7.34 | 112 | 410 | 268 | 3300000 | 1700000 |
| 4. | Balua Ghat JCC Backside, before meeting with River Yamuna, Prayagraj | 7.36 | 116 | 422 | 270 | 2100000 | 1100000 |
| 5. | Drain Near Chachar Drain/Bargad Ghat, before meeting with River Yamuna, Meerapur, Prayagraj | 7.22 | 110 | 406 | 262 | 1400000 | 680000 |
| 6. | Ghaghar Drain 1-A/Sadiyapur Drain, before meeting with River Yamuna, Prayagraj | 7.26 | 118 | 414 | 272 | 1500000 | 930000 |
| 7. | Ghaghar Drain 1-A 1, before meeting with River Yamuna, Prayagraj | 7.29 | 114 | 412 | 254 | 2600000 | 1400000 |
| 8. | Ghaghar Drain 1-B/ Harshvardhan Drain, before meeting with River Yamuna, Prayagraj | 7.30 | 115 | 418 | 264 | 2500000 | 1300000 |
| 9. | Mahewa Pasi Tola Drain No.1 before meeting with River Yamuna, Prayagraj | 7.41 | 118 | 424 | 276 | 2400000 | 1400000 |
| 10. | Mahewa Pasi Tola Drain No.2 before meeting with River Yamuna, Prayagraj | 7.52 | 122 | 430 | 258 | 2000000 | 920000 |
| 11. | Mahewa Pasi Tola Drain No.3 before meeting with River Yamuna, Prayagraj | 7.42 | 126 | 432 | 256 | 3200000 | 1700000 |
| 12. | Mahewa Pasi Tola Drain No.4 before meeting with River Yamuna, Prayagraj | 7.29 | 106 | 426 | 248 | 3100000 | 1700000 |
| 13. | Mahewa Pasi Tola Drain No.5 before meeting with River Yamuna, Prayagraj | 7.30 | 110 | 428 | 254 | 3100000 | 1300000 |
| 14. | 3 small drain near mahewa ghat, before meeting with River Yamuna, Prayagraj | 7.32 | 108 | 410 | 250 | 1500000 | 930000 |
| 15. | Baswar Drain, before meeting with River Yamuna, Prayagraj | 7.28 | 116 | 414 | 258 | 1700000 | 680000 |

(Signature)
(Ramjas Prasad)
S.A.

(Signature)
(Rajesh Singh)
S.A.

(Signature)
(Kaushal Kumar)
A.E.E.

(Signature)
(Dr. S.C. Shukla)
Regional Officer



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Analysis report of treated sewage of STP's operational in Prayagraj

| S. No. | Name and address of STP | Date of sample collection | Sampling point | Parameters | | | | | |
|------------------------------------|--|---------------------------|----------------|----------------|----------------|---------------|---------------|----------------|-----------------|
| | | | | pH | T.S.S. (mg/l) | B.O.D. (mg/l) | C.O.D. (mg/l) | TC (MPN/100ml) | FC (MPN/100ml) |
| 1. | 80 MLD STP Naini, Prayagraj | 30.07.2024 | Outlet of STP | 7.41 | 86 | 24.2 | 98 | 21000 | 680 |
| 2. | 42 MLD STP Naini, Prayagraj | 30.07.2024 | Outlet of STP | 7.26 | 90 | 25.6 | 104 | 17000 | 680 |
| 3. | 50 MLD STP Numayadahi, Prayagraj | 30.07.2024 | Outlet of STP | 7.32 | 80 | 23.4 | 52 | 15000 | 450 |
| 4. | 29 MLD STP Salori, Prayagraj | 30.07.2024 | Outlet of STP | 7.38 | 92 | 27.4 | 114 | 35000 | 920 |
| 5. | 14 MLD STP Salori, Prayagraj | 30.07.2024 | Outlet of STP | 7.46 | 88 | 26.2 | 110 | 8400 | 400 |
| 6. | 60 MLD STP Rajapur, Prayagraj | 30.07.2024 | Outlet of STP | 7.44 | 94 | 28.4 | 108 | 24000 | 680 |
| 7. | 25 MLD STP Kodra, Prayagraj | 30.07.2024 | Outlet of STP | 7.58 | 92 | 26.6 | 106 | 13000 | 450 |
| 8. | 10 MLD STP Ponghat, Prayagraj | 30.07.2024 | Outlet of STP | 7.42 | 84 | 24.4 | 102 | 7000 | 400 |
| 9. | 14 MLD STP Phaphamau, Prayagraj | 30.07.2024 | Outlet of STP | 7.40 | 86 | 25.4 | 104 | 7900 | 400 |
| 10. | 16 MLD STP Jhunsi, Prayagraj | 12.07.2024 | Outlet of STP | 7.04 | 74 | 23.4 | 70 | 9400 | 400 |
| Prescribed limit as per EPA | | | | 6.5-9.0 | <100 | 30 | 250 | -- | <1000 |

(Signature)
08/08/24
(Ramjas Prasad)
S.A.

(Signature)
08/08/24
(Rajesh Singh)
S.A.

(Signature)
08/08/24
(Kaushal Kumar)
A.E.E.

(Signature)
08/08/24
(Dr. S.C. Shukla)
Regional Officer



Regional Office,
U.P. Pollution Control Board,
Prayagraj


Water quality of River Ganga & River Yamuna at different sampling point in Prayagraj

| S. N. | Location of Sampling point | Date of sample collection | Parameters | | | | | |
|---|--|---------------------------|--------------------|---------------------|---------------------|---------------|-----------------------------|--|
| | | | pH | D.O. (mg/l) | B.O.D. (mg/l) | C.O.D. (mg/l) | Total Coliform (MPN/100 ml) | Faecal Coliform (MPN/100 ml) |
| 1 | River Ganga Upstream Near Fatehpur Ghat, Prayagraj | 30.07.2024 | 8.11 | 7.9 | 2.5 | 8.0 | 1300 | 450 |
| 2 | River Ganga Downstream near Shastri bridge, Prayagraj | 30.07.2024 | 8.25 | 7.6 | 2.8 | 12.0 | 1700 | 930 |
| 3 | River Ganga at Sangam, Prayagraj | 30.07.2024 | 8.17 | 7.7 | 2.7 | 10.0 | 1500 | 610 |
| 4 | River Ganga Downstream after confluence with River Yamuna near Chhatnag Ghat, Prayagraj | 30.07.2024 | 8.13 | 7.5 | 2.9 | 13.0 | 2100 | 780 |
| 5 | River Yamuna at Sarswati Ghat, Prayagraj | 30.07.2024 | 8.07 | 7.8 | 2.6 | 8.8 | 1300 | 610 |
| Standards Primary Water Quality Criteria for bathing Water (Water used for organised outdoor bathing) | | | Between 6.5-8.5 | 5.0 mg/l or more | 3.0 mg/l or less | - | | 500 MPN/100 ml (Desirable) 2500 MPN/100 ml (Maximum permissible) |


(Ramjas Prasad)
S.A.


(Rajesh Singh)
S.A.


(Kaushal Kumar)
A.E.E.


(Dr. S.C. Shukla)
Regional Officer



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No. H.15.5.8.9/सी-2/सा०-542/24

दिनांक

Date 9/8/24

Annexure-10

सेवा में,

नगर आयुक्त,
नगर निगम,
प्रयागराज।

यह कि अशुद्धिकृत सीवेज से हो रहे प्रदूषण के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-227/2022 कमलेश सिंह बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 08.07.2024 का संज्ञान लेना चाहें। उक्त पारित आदेश दिनांक 08.07.2024 के सुसंगत अंश निम्नवत् हैं-

".....2. Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available....."

यह कि मा० एन०जी०टी० में विचाराधीन ओ०ए० नं० 593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनिन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के अनुपालन में राज्य बोर्ड के पत्र दिनांक 25.08.2022 द्वारा अनटैप्ड ड्रेन्स से अशोधित सीवेज उत्प्रवाह सीधे गंगा/यमुना नदी में निस्तारित किये जाने के कारण पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने से पूर्व कारण बताओ नोटिस जारी किया गया था।

यह कि क्षेत्रीय अधिकारी, प्रयागराज के पत्र दिनांक 08.08.2024 (छायाप्रति संलग्न) द्वारा प्रेषित आख्यानसार गंगा नदी एवं यमुना नदी में निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण क्षेत्रीय कार्यालय के अधिकारियों द्वारा दिनांक 30.07.2024 एवं 31.07.2024 को किया गया। निरीक्षण आख्यानसार कारण बताओ नोटिस के क्रम संख्या 03 पर अंकित राजापुर नाला में टी०वी० टॉवर नाला गंगा नदी में मिलने से पूर्व राजापुर नाले में मिल जाता है तथा कारण बताओ नोटिस के क्रम संख्या 36 पर अंकित मुगलहा नाला प्रयागराज नगर निगम, प्रयागराज के अन्तर्गत नहीं आता है, तथा क्रमांक 48 एवं 49 पर अंकित क्रमशः फोर्ट नाला नं०-1 एवं फोर्ट नाला नं०-2 झाई वेदर फ्लो शून्य उत्प्रवाह पाया गया। क्षेत्रीय अधिकारी, प्रयागराज द्वारा कारण बताओ नोटिस में उल्लिखित 60 नालों में से कुल 56 नालों के सम्बन्ध में नगर निगम, प्रयागराज के विरुद्ध निम्न तालिका में अंकित अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है :-

| क्र० सं० | नाले का नाम | टैप/अनटैप की स्थिति | एसटीपी का नाम | एसटीपी क्रियाशील होने का माह | प्रस्तावित पर्यावरणीय क्षतिपूर्ति धनराशि (रुपये में) |
|----------|--|---------------------|--|------------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | शंकर घाट नाला | अनटैप | 90 एमएलडी राजापुर एसटीपी में टैप किये जाने हेतु प्रस्तावित है। | | 49 माह X 500000= 245 Lakh |
| 2 | शंकर घाट कालोनी नाला | अनटैप | | | 49 माह X 500000= 245 Lakh |
| 3 | राजापुर नाला (टी०वी० टावर नाला गंगा में मिलने से पूर्व राजापुर नाले में मिल जाता है) | अनटैप | | | 49 माह X 500000= 245 Lakh |
| 4 | शिवकुटी नाला नं०-4 | अनटैप | 43 एमएलडी सलोरी एसटीपी में टैप किये जाने हेतु प्रस्तावित है। | | 49 माह X 500000= 245 Lakh |
| 5 | शिवकुटी नाला नं०-7 | अनटैप | | | 49 माह X 500000= 245 Lakh |

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,

लखनऊ - 226 010

दूरभाष : 0522-2720828, 2720831

फैक्स : 0522-2720764, 2720676

ई-मेल : info@uppcb.in

वेबसाइट : www.uppcb.up.gov.in

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010

Phone : 0522-2720828, 2720831

Fax : 0522-2720764, 2720676

E-mail : info@uppcb.in

Website : www.uppcb.up.gov.in

| | | | | | |
|----|--|-----------------|--|---------------------------|--|
| 6 | जोधवल नाला | अन्टैण्ड | 90 एमएलडी राजापुर एसटीपी में टैप किये जाने हेतु प्रस्तावित है। | | 49 माह X 500000= 245 Lakh |
| 7 | ए0डी0ए0 कालोनी नाला | अन्टैण्ड | | | 49 माह X 500000= 245 Lakh |
| 8 | सदर बाजार नाला | अन्टैण्ड | | | 49 माह X 500000= 245 Lakh |
| 9 | शास्त्री पुल नाला (3 छोटे नाला) | टैण्ड | 16 एमएलडी झूसी एसटीपी | अगस्त, 2023 | 37 माह X 500000= 185 Lakh |
| 10 | मधैया नाला | टैण्ड | 42 एमएलडी नैनी एसटीपी | फरवरी, 2023 | 31 माह X 500000= 155 Lakh |
| 11 | सलोरी नाला/अभिताग बच्चन कलघट | पार्शियती टैण्ड | 29+14 एमएलडी सलोरी एसटीपी | | 49 माह X 500000= 245 Lakh |
| 12 | लोटे हरन नाला | टैण्ड | 16 एमएलडी झूसी एसटीपी | अगस्त, 2023 | 37 माह X 500000= 185 Lakh |
| 13 | गंगोली शिवाला झूसी | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 14 | स्माल ड्रेन नियर प्राइमरी स्कूल (उल्टा किला-1) | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 15 | वट वृक्ष (त्रिवेनी मार्ग-1) | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 16 | वसना नाला | टैण्ड | | | 14 एमएलडी फाफामऊ एसटीपी |
| 17 | पुराना जी0टी0 रोड नाला (भोला मंदिर) | टैण्ड | 16 एमएलडी झूसी एसटीपी | अगस्त, 2023 | 37 माह X 500000= 185 Lakh |
| 18 | सावित्री नगर बाजार नाला (गंगोली शिवालय) | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 19 | सावित्री नगर नाला | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 20 | क्रियायोग आश्रम नाला (धाम) | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 21 | लकडिया नाला (लक्कर) | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 22 | प्राइमरी स्कूल उल्टा किला नाला (उल्टा किला-II) | टैण्ड | | | 37 माह X 500000= 185 Lakh |
| 23 | शिवकुटी नाला नं0-1 | अन्टैण्ड | | | 43 एमएलडी सलोरी एसटीपी में टैप किये जाने हेतु प्रस्तावित है। |
| 24 | शिवकुटी नाला नं0-2 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 25 | शिवकुटी नाला नं0-3 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 26 | शिवकुटी नाला नं0-5 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 27 | शिवकुटी नाला नं0-6 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 28 | गोविंदपुर कालोनी नाला (पुरानी बस्ती) | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 29 | गोविंदपुर नाला नं0-1 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 30 | गोविंदपुर नाला नं0-2 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |

| | | | | | |
|----|--|------------------------------|---|---------------------------|---------------------------|
| 31 | गोविंदपुर नाला नं०-3 | अन्टैण्ड | | | 49 माह X 500000= 245 Lakh |
| 32 | गोविंदपुर नाला नं०-4 | अन्टैण्ड | | | 49 माह X 500000= 245 Lakh |
| 33 | शांतिपुरम नाला | टैण्ड | 14 एमएलडी फागफागल एसटीपी | मार्च, 2023 | 32 माह X 500000= 160 Lakh |
| 34 | इन्दिरा आवारा नाला | अन्टैण्ड | | | 49 माह X 500000= 245 Lakh |
| 35 | नेहरू पार्क नाला | अन्टैण्ड | नालों के टैपिंग का कार्य उ०प्र० जल निगम (नगरीय) द्वारा किया जा रहा है। | | 49 माह X 500000= 245 Lakh |
| 36 | यादवपुर नाला | अन्टैण्ड | नालों के टैपिंग का कार्य उ०प्र० जल निगम (नगरीय) द्वारा किया जा रहा है। | | 49 माह X 500000= 245 Lakh |
| 37 | करेलाबाग नाला | टैण्ड | | 39 माह X 500000= 195 Lakh | |
| 38 | करेलाबाग नाला 1-ए | टैण्ड | | 39 माह X 500000= 195 Lakh | |
| 39 | करेलाबाग नाला 1-बी | टैण्ड | | 39 माह X 500000= 195 Lakh | |
| 40 | घाघर नाला 1-ए | अन्टैण्ड | महाकुम्भ-2025 के अन्तर्गत 80 एमएलडी नैनी एसटीपी में प्रस्तावित है | | 49 माह X 500000= 245 Lakh |
| 41 | घाघर नाला 1-ए1 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 42 | घाघर नाला 1-बी | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 43 | ककरहा घाट नाला | अन्टैण्ड | 50 एमएलडी नैनी एसटीपी में टैप किये जाने हेतु प्रस्तावित है। | | 49 माह X 500000= 245 Lakh |
| 44 | पीपल घाट नाला | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 45 | जोगी घाट नाला | अन्टैण्ड | महाकुम्भ-2025 के अन्तर्गत 80 एमएलडी नैनी एसटीपी में प्रस्तावित है | | 49 माह X 500000= 245 Lakh |
| 46 | बलुआ घाट जे०सी०सी० बैकसाइड | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 47 | घाघर नाला ओवरपलो | टैण्ड (ओवर पलो डिस्चार्ज) | 50 एमएलडी नुमायाडाही एसटीपी | दिसम्बर, 2023 | 42 माह X 500000= 210 Lakh |
| 48 | महेवा घाट नाला नं०-1 | टैण्ड | 42 एमएलडी नैनी एसटीपी | फरवरी, 2023 | 31 माह X 500000= 155 Lakh |
| 49 | महेवा घाट नाला नं०-2 | टैण्ड | | | 31 माह X 500000= 155 Lakh |
| 50 | अरैल नं०-2 (खरकौनी नाला) | टैण्ड | | | 31 माह X 500000= 155 Lakh |
| 51 | सच्चा बाबा आश्रम | टैण्ड | | | 31 माह X 500000= 155 Lakh |
| 52 | नियर अरैल घाट | टैण्ड | | | 31 माह X 500000= 155 Lakh |
| 53 | महेवा पासी टोला नाला 1 | अन्टैण्ड | महाकुम्भ-2025 के अन्तर्गत 42 एमएलडी नैनी एसटीपी में प्रस्तावित है | | 49 माह X 500000= 245 Lakh |
| 54 | महेवा पासी टोला नाला 2 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 55 | महेवा पासी टोला नाला 3 | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |
| 56 | अरैल त्रिज नाला (बाई पास) (महेवा क्षेत्र के 3 छोटे नाले) | अन्टैण्ड | | 49 माह X 500000= 245 Lakh | |

क्षेत्रीय अधिकारी द्वारा प्रेषित आख्या एवं संस्तुति दिनांक 08.08.2024 एवं उपरोक्त तथ्यों को दृष्टिगत उपरोक्त तालिका में अंकित 56 ड्रैस के समक्ष अंकित अवधि हेतु मा० एन०जी०टी० द्वारा ओ०ए० संख्या 673/2018 में पारित आदेश

दिनांक 06.12.2019 के अनुसार प्रयागराज नगर निगम, प्रयागराज के विरुद्ध रू० 5,00,000/- प्रति ड्रेन/माह की दर से कुल धनराशि रूपये 129.00 करोड़ मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित है।

क्षेत्रीय अधिकारी, प्रयागराज के पत्र दिनांक 08.08.2024 द्वारा नगर निगम, प्रयागराज के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु प्रेषित संस्तुति आख्या एवं सक्षम स्तर से अनुमोदनोपरान्त नगर निगम, प्रयागराज, पर रू० 129.00 करोड़ (रू० एक सौ उन्तीस करोड़ मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्दिष्ट किया जाता है कि उक्त पर्यावरणीय क्षतिपूर्ति की धनराशि विलम्बतम् 15 दिवस में निम्नलिखित Payment Gateway एवं विवरण के माध्यम से जमा किया जाना सुनिश्चित किया जाये:-

Payment Gateway- <http://erp.eshiksa.net/DirectFeesv3/Uppcb>

Nature of Pollution-Water Pollution

EC Imposed In Compliance-Uppcb Order

सक्षम अधिकारी के अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि :-

1. जिलाधिकारी, प्रयागराज को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त न होने की स्थिति में भू-राजस्व की भांति वसूली हेतु कार्यवाही की जाये।
3. लेखाधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें

मुख्य पर्यावरण अधिकारी (वृत्त-2)



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संका/संख्या : 40556/1
UPPCB/CL/663/STP-Prayagraj Naini/2023

दिनांक: 12/7/24

सेवा मे,
जिलाधिकारी,
जनपद-प्रयागराज
मो 0-0454417517

विषय: जनपद-प्रयागराज के उल्लंघनकारी एस0टी0पी0 (सूची संलग्न-03 एस0टी0पी0) के विरुद्ध राज्य बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि को भू-राजस्व की भाँति वसूली किये जाने के सम्बन्ध में।


महोदय,

कृपया जनपद-प्रयागराज के उल्लंघनकारी एस0टी0पी0 के विरुद्ध बोर्ड मुख्यालय के विभिन्न पत्रांकों के माध्यम से अधिरोपित पर्यावरणीय क्षतिपूर्ति का संदर्भ ग्रहण करने का कष्ट करें (सूची संलग्न-03 एस0टी0पी0), जो इकाई को सम्बोधित एवं आपको भी पृष्ठांकित है। उक्त पत्रों के माध्यम से एस0टी0पी0 के विरुद्ध सूची में वर्णित पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये 15 दिवस में उक्त धनराशि राज्य बोर्ड के निर्धारित खाते में जमा कराये जाने हेतु निर्देशित किया गया था किन्तु संदर्भित एस0टी0पी0 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि राज्य बोर्ड के खाते में जमा नहीं की गयी है।

अतः आपसे अनुरोध है कि संलग्न सूची में वर्णित एस0टी0पी0 के समक्ष अंकित अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि को भू-राजस्व की भाँति वसूली करवाते हुये उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभव खण्ड, गोगती नगर, लखनऊ स्थित बैंक के खाता संख्या 701502010002104 IFSC कोड UBIN0570150 में जमा करवाने की कार्यवाही करते हुए बोर्ड को सूचित करने का कष्ट करें।


संलग्नक:-यथोपरि।

भवदीय


(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि :

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज मो 0 0532-2569727 को इस निर्देश के साथ प्रेषित कि व्यक्तिगत रूप से जिलाधिकारी, प्रयागराज से समन्वय स्थापित कर वसूली सम्बन्धी कार्यवाही कराया जाना सुनिश्चित करायें।


सदस्य सचिव

टी.सी.-12वी, विभूति खण्ड, गोगती नगर,
लखनऊ- 226010
दूरभाष 222-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow-226010
Phone : 0522-2720831, 2720828
Fax : 0522-2720764
Email : info@uppcb.com
WebSite : www.uppcb.com



संदर्भ सं०

Ref. 80/एल०डी० एस०टी०पी० गू०पी०जे०एन०
UPPCB/CL/569/SIP&CETP-EC/22

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक

Date 23/03/23

पंजीकृत

सेवा में,

मेसर्स 80 एम०एल०डी० एस०टी०पी० गू०पी०जे०एन०
नियर यमुना गिज, प्रयागराज-211001।
(मेसर्स अखानी चाटर लि०,
गंगा पाल्पुशन कण्ट्रोल यूनिट, नैनी
गिर्जापुर रोड, प्रयागराज)

विषय: 80 एम०एल०डी०, एस०टी०पी० नैनी प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/वहिस्राय निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस०टी०पी० के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस०टी०पी० की विश्लेषण आख्या भी सम्मिलित है। तत्कम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा० उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को मेसर्स 80 एम०एल०डी० एस०टी०पी० नैनी, प्रयागराज का निरीक्षण किया गया तथा एस०टी०पी० के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस०टी०पी० के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की स्थिति निम्नवत् पायी गयी:-

| क्र० सं० | एस०टी०पी० का नाम | नमूना एकत्रण की तिथि | पी०एच० | बी०ओ०डी० (मिग्रा०/ली०) | सस्पेन्डेड सालिड (मिग्रा०/ली०) |
|----------|--|----------------------|---------|------------------------|--------------------------------|
| 1 | मेसर्स 80 एम०एल०डी० एस०टी०पी० नैनी, प्रयागराज | 28.09.2022 | 7.03 | 65.0 | 5.68 |
| | मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर) | | 8.5-9.0 | 30 | 100 |

उक्त विश्लेषण आख्या के अनुसार एस०टी०पी० के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी०ओ०डी० की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस०टी०पी० के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित माइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्कम में एस०टी०पी० के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित माइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12वी, विभूति खण्ड, गोमि नगर,
लखनऊ- 226010
दूरभाष 522-2720831,
फोन 0522-2720764, 2720670
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720829
Fax : 0522 - 2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

| S. N. | Name of STP | Total No. of Non- Complying Days | Total No. of Days (N) | S (Factor for Scale of Operation) | L.P (Location Factor) | Total EC Imposed (in Rs.) $EC = PI \times N \times R \times S \times L.P$ |
|-------|-------------------------|----------------------------------|-----------------------|-----------------------------------|-----------------------|--|
| 1 | 80 MLD Naini, Prayagraj | 01 Day (28.09.2022) | 1 | 1.5 | 1.25 | 37,500/- |

अतः सक्षम अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार संदर्भित 80 एमएलडी0 एसटी0पी0, नैनी, प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु रू0 37,500/- (रू0 सैंतीस हजार पांच सौ मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है तथा यह निर्देशित किया जाता है कि उक्त धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गौमती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आई0एफ0एस0सी0 कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत भवदीय

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्रामीण) उ0प्र0 जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सक्षम सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उ0प्र0 जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एसटी0पी0 से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रभारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

O/c Jk.
20/3/2023



संदर्भ सं०

Ref/1.9.12/16/UPPCB/CL/569/STP&CETP-EC/22

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक

Date 25/11/23

पंजीकृत

सेवा में,

मेसर्स 80 एम0एल0डी0 एस0टी0पी0 यू0पी0जे0एन0
नियर रागुना मिज, प्रयागराज-211001।
(मेसर्स अडानी चाटर लि0,
गंगा पाल्पेशन कण्ट्रोल यूनिट, नैनी
मिर्जापुर रोड, प्रयागराज)

विषय: 25 एम0एल0डी0, एस0टी0पी0 कोहरा, प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/बहिस्त्राथ निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस0टी0पी0 के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस0टी0पी0 की विश्लेषण आख्या भी सम्मिलित है। तत्क्रम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा0 उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को 25 एम0एल0डी0, एस0टी0पी0 कोहरा, प्रयागराज का निरीक्षण किया गया तथा एस0टी0पी0 के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस0टी0पी0 के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की रिश्ति निम्नवत् पायी गयी:-

| क्र० सं० | एस0टी0पी0 का नाम | नमूना एकत्रण की तिथि | पी0एच0 | बी0ओ0डी0 (मिग्रा0/ली0) | सस्पेंडेड सॉलिड (मिग्रा0/ली0) |
|----------|--|----------------------|---------|------------------------|-------------------------------|
| 1 | मेसर्स 25 एम0एल0डी0 एस0टी0पी0 कोहरा प्रयागराज | 28.09.2022 | 7.54 | 42.0 | 10.6 |
| | मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर) | | 6.5-9.0 | 30 | 100 |

उक्त विश्लेषण आख्या के अनुसार एस0टी0पी0 के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी0ओ0डी0 की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित गाइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्क्रम में एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित गाइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12वी, विभुति खण्ड, गौरी नगर,

लखनऊ- 226010

दूरभाष 522-2720831,

फैक्स 0522-2720764, 2720676

ई-मेल info@uppcb.com

वेबसाइट www.uppcb.com

T.C.-12V, Vidhull Khand, Gomti Nagar

Lucknow - 226010

Phone : 0522-2720831, 2720823

Fax : 0522 - 2720764

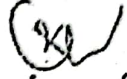
Email : info@uppcb.com

Web Site : www.uppcb.com

| S. N. | Name of STP | Total No. of Non-Complying Days | Total No. of Days (N) | H (Factor for Scale of Operation) | LF (Location Factor) | Total EC Imposed (In Rs.) EC = PI x N x R x S x LF |
|-------|-------------------------|---------------------------------|-----------------------|-----------------------------------|----------------------|---|
| 1 | 25 MLD Kodra, Prayagraj | 01 Day (28.09.2022) | 1 | 1 | 1.25 | 25,000/- |


अतः सक्षम अधिकारी को अनुगोदनोपरान्त चपशेकतागुरार संदर्भित गैरर्रा 25 एमएलडीए प्रशुकीक्री को कोदरा प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु रु० 25,000/- (२० पन्चास हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसोपित की जाती है राधा यह निर्देशित किया जाता है कि उक्त धनराशि को उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ के सूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोगती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आई०एफ०एस०सी० कोड- UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुगोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्राहीण) उ०प्र० जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उ०प्र० जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एस०टी०पी० से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रभारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का वितरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कष्ट करें।


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

o/c Jk
20/3/2023



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. 11.40.11/UPPCB/CL/589/STP&CLTP-EC/22

दिनांक

Date ..24/3/23

पंजीकृत

सेवा में

मेसर्स 80 एम०एल०डी० एस०टी०पी० गू०पी०जे०एन०
नगर ममुना त्रिज, प्रयागराज-211001
(मेसर्स अलानी बाटर लि०,
गंगा पाल्पूरान कन्ट्रोल यूनिट, नैनी
गिर्जापुर रोड, प्रयागराज)

विषय: 10 एम०एल०डी०, एस०टी०पी० पोनघाट, प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/वाहिस्त्राय निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस०टी०पी० के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस०टी०पी० की विश्लेषण आख्या भी सम्मिलित है। तत्क्रम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा० उच्च न्यायालय द्वारा जानहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को मेसर्स 10 एम०एल०डी०, एस०टी०पी० पोनघाट प्रयागराज का निरीक्षण किया गया तथा एस०टी०पी० के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस०टी०पी० के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की स्थिति निम्नवत् पायी गयी:-

| क्र० सं० | एस०टी०पी० का नाम | नमूना एकत्रण की तिथि | पी०एच० | बी०ओ०डी० (मिग्रा०/ली०) | सस्पेन्डेड सॉलिड (मिग्रा०/ली०) |
|----------|--|----------------------|---------|------------------------|--------------------------------|
| 1 | मेसर्स 10 एम०एल०डी०, एस०टी०पी० पोनघाट प्रयागराज | 28.09.2022 | 7.53 | 57.8 | 9.36 |
| | मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर) | | 6.5-9.0 | 30 | 100 |

उक्त विश्लेषण आख्या के अनुसार एस०टी०पी० के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी०ओ०डी० की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।
अवगत कराना है कि शोधन के उपरान्त एस०टी०पी० के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित गाइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्क्रम में एस०टी०पी० के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित गाइडलाइन्स के अनुरूप निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12V, विभूति खण्ड, गोमती नगर,
लखनऊ - 226010
दूरभा 522-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720828
Fax : 0522 - 2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

| S. N. | Name of STP | Total No. of Non- Complying Days | Total No. of Days (N) | S (Factor for Scale of Operation) | LF (Location Factor) | Total EC Imposed (In Rs.) EC = FI x N x R x S x LF |
|-------|---------------------------|----------------------------------|-----------------------|-----------------------------------|----------------------|---|
| 1 | 10 MLD Ponghat, Prayagraj | 01 Day (28.09.2022) | 1 | 1 | 1.25 | 25,000/- |

अतः सक्षम अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार सार्वजनिक गैरसह 10 एमएलडीपीओ, एमएलडीपीओ धोनघाट प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु ₹ 25,000/- (₹ 25 हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसूचित की जाती है तथा यह निर्देशित किया जाता है कि उक्त धनराशि को उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनिजन बैंक ऑफ इण्डिया, विभूति खण्ड, गंगती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आईओएफओएसएसीओ कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उओप्रओ प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

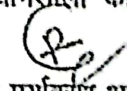
प्रमुख



मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्रामीण) उओप्रओ जल निगम, लखनऊ को सूचनाार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनाार्थ।
- 3 सदस्य सचिव महोदय, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनाार्थ।
- 4 महाप्रबन्धक, उओप्रओ जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एमएलडीपीओ से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रमारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कट करें।


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

O/c Jt
20/3/2023